

(d) The additional areas of operation proposed to be covered by Vayudoot are yet to be finalised.

[*Translation*]

**Medical Scheme for DTC employees**

1515. SHRI MOOL CHAND DAGA : Will the Minister of TRANSPORT be pleased to state :

(a) the total expenditure incurred on Medical Panel Scheme of D.T.C. during the last six months and number of employees benefited therefrom ; and

(b) whether the scheme for the welfare of employees is likely to be discontinued ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a)  
Total expenditure = Rs. 7,72,86,318/-  
(for the period 1 5.85  
to 31.10.85)

The number  
of employees  
benefited = 36014.

(b) The Scheme has been introduced on trial basis. Final decision regarding its continuation (with or without modification) has yet to be taken.

[*English*]

**Road accident claims settled in Delhi**

1516. SHRI LAKSHMAN MALLICK : Will the Minister of TRANSPORT be pleased to state :

(a) the number of road accident claims which have been settled during last two years in the Capital ;

(b) the number of accident victims or their families who have received compensation amount during the last two years ; and

(c) the details regarding the interim relief being provided immediately ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Number of road accident claims settled ... 888

(b) Number of cases ... 1291

Amount paid ... Rs. 2,29,35,767.00

(c) As per provisions of the Motor Vehicles Act, 1939, interim relief to road accident victims is available under Section 92 (No Fault Liability). According to this provision, the compensation admissible is Rs. 15,000 in case of death and Rs. 7,500 in case of grievous hurt. The concerned authorities have instructions to provide this compensation which is sort of interim relief, as early as possible. As per information received from Delhi Administration, upto October, 1985, they have provided a sum of Rs. 24.70 lakhs in respect of 303 cases, interim relief.

**Extension of Dhanbad-Patherdih  
Passenger Train upto Adra  
via Bhojudih**

1517. SHRI BASUDEB ACHARIA : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that railway lines existing between Dhanbad (Eastern Railway) and Bhojudih (South Eastern Railway) are used by goods train only ;

(b) whether it is a fact that a passenger train is also running between Patherdih and Dhanbad ;

(c) whether this train could be extended upto Adra via Bhojudih following the route of the goods train by converting the existing Patherdih Station as a halt station at the Patherdih bus stand at a nominal cost ;

(d) whether this new connection would link directly Adra and Dhanbad, the two important D.R.M. head quarters ;

(e) if so, whether Government propose to take action in this matter ;

(f) if so, when, and

(g) if not, the reasons therefor ?

THE MINISTER OF TRANSPORT  
(SHRI BANSI LAL) : (a) Yes, Sir.

(b) Yes, Sir.

(c) No Sir, it is not feasible.

(d) to (g). Due to heavy expenditure involved which is not commensurate with the result as also physical constraints, it is not considered justified to undertake this work.

#### Development of Railways in Uluberia Municipality, Howrah

1518. SHRI HANNAN MOLLAH : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government have received any proposal for the development of railways within the Uluberia areas by the Uluberia Municipality in the District of Howrah ;

(b) if so, what are the main proposals ;

(c) whether Government have examined those proposals ; if so, what are the results ; and

(d) what action Government propose to take in that regard ?

THE MINISTER OF TRANSPORT  
(SHRI BANSI LAL) : (a) and (b) A letter had been received from the Chairman, Uluberia Municipality in February, 1985 requesting the Railway Administration to consider the construction of a link road on the northern side of the railwaylines upto Dompara under Uluberia Municipality.

(c) The proposal has been examined by the Railway. The Booking Office and the main entrance of the station building are on the south side and the approach road to station on that side already exists. The construction of another road on the north side by Railway is, therefore, not necessary.

(d) Does not arise

#### Setting up of State University Grants Commissions

1519. DR. SUDHIR ROY : Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to state :

(a) whether State University Grants Commissions would be set up in different states for expediting release of grants among different State Universities and college, and for eradicating the vices of procrastination red tapism and delay as a result of concentration of power at the University Grants Commission level ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT (SHRI P.V. NARASIMHA RAO) : (a) to (c). The University Grants Commission has been set up under an Act of Parliament for the promotion and coordination of University education and for the determination and maintenance of standards of teaching, examinations and research in Universities in the country. The Commission provides financial assistance to universities for the performance of these functions under the UGC Act. There is no proposal under Government's consideration to set up University Grants Commission for each State.

#### Income from Commuter Traffic of Metropolitan Cities

1520. SHRI AMAL DATTA : Will the Minister of TRANSPORT be pleased to state :

(a) what are the gross and net income of Railways from commuter traffic of metropolitan cities ; and

(b) whether there is any programme of improving the services of commuter traffic to Calcutta by providing faster services ?